COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 193 OF 2017 & IA NO. 449 OF 2018

Dated: 16th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

GMR Kamalanga Energy Limited & Anr			
Central Electricity Regulatory Commission & Ors			Respondent(s)
:	Ms. Raveena I	Dhamija	
	V	Versus Commission & Ors. : Mr. Vishrov Mu Ms. Raveena I	Versus

Counsel for the Respondent(s)	:	Mr. M.G. Ramachandran
		Ms. Ranjitha Ramachandran
		Ms. Poorva Saigal
		Ms. Anushree Bardhan for R-2 & R-3

<u>ORDER</u>

We have heard learned counsel for the parties for some time.

List the matter for further hearing on 25.07.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd